

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3916**

TO BE ANSWERED ON THE 20TH MARCH, 2018 /PHALGUNA 29, 1939 (SAKA)

SPECIAL PROTECTIVE COVER FOR NUCLEAR ATTACKS

3916. PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has raised the issue of chemical and nuclear weapons falling in the hands of terrorists at the international level like UNO etc;

(b) whether any special protective cover/plan for Punjab and all other Northern States of the country is in place in case of chemical and nuclear attack by terrorists or other State sponsored agencies;

(c) if so, the details thereof;

(d) whether the Government has also taken up the matter with neighbouring countries; and

(e) if so, the details and outcome thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): India has been tabling a UN resolution in the First Committee of the United Nations General Assembly (UNGA) since 2002 on “Measures to Prevent Terrorists from Acquiring Weapons of Mass Destruction”, which has been adopted without vote till date.

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(b) & (c): The internal security situation of the country is regularly reviewed by the Government to ensure that internal security apparatus, technical facilities, responses and counter measures are adequate to meet the changing threat level and perception, including the threat of chemical or nuclear attacks. The Government has devised Standard Operating Procedures (SOPs) for responding to terrorist attacks using chemical and biological weapons and involving use of radioactive material.

(d) & (e): Counter terrorism issues, including threat of weapons of mass destruction, are discussed at various bilateral and multilateral fora.
